NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL : CP/154/CAA/2017 APPLICATION NUMBER NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD : KALAVAKARU ESTATES PVT LTD NAME OF THE TRANSFERRRE. UNDER SECTION : 230 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Petitioner T.K.Bhaskar 1. 2.

ORDER

Counsel for the Applicant present and submitted the arguments. Representative for the Official Liquidator present and prayed for fixation of fee to make payment to the Chartered Accountant. Rs.50,000/- towards fee is fixed for making payment to the Chartered Accountant by the Applicant Company and the same shall be deposited to the Office of the Official Liquidator within one week. **Reserved for orders.**

member (Judicial)

ghk